

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

CP-16/145/ND/2017

IN THE MATTER OF:

M/s. Pasona India (P) Limited

... PETITIONER

SECTION :

Under Section 441 (220)

Order delivered on 25.8.2017

Coram :

R. VARADHARAJAN,
Hon'ble Member (Judicial)

For the Petitioner /Op.Creditor : -


For the Respondent : -

ORDER

None appears for the petitioner.

List on 08.9.2017 for the appearance of the petitioner.

25.8.2017
Surjit


(R. VARADHARAJAN)
MEMBER (JUDICIAL)